

LOSS TO ASSAM DUE TO LOWERING OF ROYALTY ON OIL

*336. SHRI R. N. KAKATI: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether it is a fact that the Government of Assam has incurred a heavy loss on account of the lowering of royalty on oil; and

(b) if so, how the Central Government propose to compensate it?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) The State Government have represented that the revised definition of wellhead value applicable to Oil India has resulted in reduction of their revenue from royalty by Rs. 6 per ton.

(b) The matter has been discussed between the two Governments. At the last discussion the Assam Government undertook to make further proposals in regard to the manner in which this matter should be settled. Their proposals are awaited.

विदेशों को भेजे जाने वाले सांस्कृतिक दलों को दी जाने वाली शिक्षा दीक्षा

३०३. श्री विमलकुमार मशालालजी चौरड़िया : क्या वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) सांस्कृतिक दलों को विदेशों में भेजने से पहले उन्हें क्या क्या शिक्षा दीक्षा दी जाती है ;

(ख) क्या इस के लिये कोई प्रशिक्षण-क्रम निर्धारित किया गया है; और

(ग) यदि हां, तो वह प्रशिक्षण-क्रम क्या है ?

t [TRAINING GIVEN TO CULTURAL MISSIONS SENT ABROAD

303. SHRI V. M. CHORDIA: Will the Minister of SCIENTIFIC RESEARCH

AND CULTURAL AFFAIRS be pleased to state;

(a) what instructions and training are given to the cultural missions before sending them to foreign countries;

(b) whether any training course has been prescribed for this purpose; and

(c) if so, what is that training course?]

वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री (श्री हुमायून कबिर) : (क) तथा (ख) इस मंत्रालय द्वारा बाहर भेजे जाने वाले सांस्कृतिक दलों के लिये कोई ट्रेनिंग कोर्स नहीं रखा गया है लेकिन जाने से पहले प्रतिनिधियों को सब बता दिया जाता है और यह कह दिया जाता है कि वे संबंधित भारतीय मिशन की सलाह से काम करें।

(ग) सवाल पैदा नहीं होता।

t [THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR) : (a) and (b) No training course has been prescribed for Cultural Delegations sent abroad by this Ministry, but before their departure the delegates are generally briefed and asked to act according to the advice of the concerned Indian Missions.

(c) Does not arise. I

अस्थायी रूप से केन्द्रीय प्रशासन को स्थानान्तरित किये गये पुलिस अधिकारियों को भत्ता

३०४. श्री विमलकुमार मशालालजी चौरड़िया : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कारण है कि विभिन्न राज्यों के पुलिस अधिकारियों को जिन्हें दिल्ली बुलाया जाता है और अस्थायी रूप से केन्द्रीय प्रशासन को स्थानान्तरित किया जाता है, उन दरों में भत्ते नहीं दिये जाते, जिन दरों से,